

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI THE 10TH APRIL, 1980

NOTIFICATION  
(INCOME TAX)

No.3246(F.No.197/107/78-IP(AI):In exercise of the powers conferred by clause(V) of sub-section(23C) of section 10 of the Income-tax Act, 1961- (43 of 1961), the Central Government hereby notifies Catholic Church, Cambay for the purpose of the said section for the assessment year(s)1977-78 to 1980-81

Sd/-

( E.M.SINGH )

UNDER SECRETARY CENTRAL BOARD OF DIRECT TAXES.

To  
The Manager  
Government of India Press  
Ring Road, Mayapuri Industrial Area  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Catholic Church, Karuna Sadan, Cambay, Gujarat.
2. The Commissioner of Income-tax, Gujarat III, Ahmedabad with reference to his letter No.HQ-III/121-51/78 dated 29-6-79.
3. All Commissioners of Income-tax
4. Directors of Inspection (IT)/D&S)/(P&PE)/(Inv)., New Delhi
5. Director of O&M Services (Income-tax), 1st Floor, Aivan-e-Ghalib, Mata Sundari Sundri Lane, New Delhi (5 copies)
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
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10. Shri M.B.Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi

Sd/-

( E.M.SINGH )

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES

AUTHORISED FOR ISSUE

ASST. DIRECTOR OF INSPECTION  
(RS&P)

NO.CC /IP(AI) 3059/979/RSP/80

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